

(b) The Kernel which is the eatable portion of groundnut has however been permitted for sale on Northern Railway. This ensures cleanliness on the Railway premises and the coaches etc.

दिल्ली परिवहन निगम की बसों की क्षति

1631. डा० भाई महावीर :

श्री कलराज मिश्र :

श्री हरिशंकर भाभड़ा :

श्री जगदीश प्रसाद माथुर :

क्या नौबहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली परिवहन निगम द्वारा बसों के किरायों में वृद्धि के विरोध में हाल में हुए आन्दोलन के दौरान निगम की अनेक बसें क्षतिग्रस्त हो गयीं थीं ; और

(ख) यदि हां, तो उसका व्यौरा क्या है ?

[Damage of D.T.C.Buses]

1631. DR BHAI MAHAVIR:

SHRI KALRAJ MISHRA:

SHRI HARI SHANKAR

BHABHRA: SHRI JAGDISH

PRASAD MATHUR:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that a number of D.T.C. buses were damaged during recent agitation against fare rise; and

(b) if so, what are the details thereof?

नौबहन और परिवहन मंत्रालय में प्रभारी राज्य मंत्री (श्री चांद राम) : (क) जी हां ।

(ख) दिल्ली परिवहन निगम की 78 बसों को क्षति पहुंची : लगभग 50,000 रुपए की क्षति होने का अनुमान है ।

[THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, Sir.

(b) 78 D.T.C. buses were damaged. Cost of damages is estimated at Rs. 50,000 approximately.]

Employment of the dependents of the retired Railway employees

1632. DR. BHAI MAHAVIR-

SHRI KALRAJ MISHRA:

SHRI JAGDISH PRASAD MATHUR:

SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

SHRI SWAMI DINESH CHANDRA:

Will the Minister of RAILWAYS be pleased to state;

whether it is a fact that there is no provision in the Railways to give employment to the dependent? of the retired railway employees or their being involved in accidents; and

if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b) There is no provision under the rules to provide employment to dependents of employees who retire on superannuation in the normal course as such a provision will infringe on Constitutional provisions regarding equality of opportunity to all citizens. Only dependents of employees who die while in service are considered for appointment on compassionate grounds.

मालगाड़ी के चालक की लापरवाही के कारण गढ़वा रोड जंक्शन (बिहार) में श्री जगरोपण सिंह का निधन

1633. श्री भीष्म नारायण सिंह :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मालगाड़ी के चालक की लापरवाही के कारण बिहार में

[] English translation,